

Court-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 302/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

Name of the Company		Laxmi Narayan Shaw -Versus- Balaji Paper & Newsprint Pvt Ltd.	
Under Section		9	IBC
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Shiv Shankar Banerjee, petitioner
Akash Dey, company secretary.
Ankita mitra, Advocate.

Any
25.7.2017

2. Anuj Singh, Advocate
Ritoban Sarkar, Advocate
Avishek Das, Advocate } For the
Corporate Debtor

A. Das
25/07/2017

25.07.2017 – C.P. (IB) No. 302 / KB / 2017- Laxmi Narayan Shaw –Versus-
Balaji Paper & Newsprint Pvt. Ltd.

ORDER

Ld. Lawyer on behalf of the Operational Creditor as well as Corporate Debtor are present.

The Corporate Debtor filed his reply with a copy to the Operational Creditor.

Let the case be fixed on 02.08.2017.

sd.
(MANORAMA KUMARI)
MEMBER (J)